

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Spectra Kolors
Vs
Saalim Shoes Pvt Ltd

MAIN PETITION NUMBER : CP/1104/IB/2019

(IA/MA) APPLICATION NUMBERS

IA/1462(CHE)/2024; IA/2427(CHE)/2023

ORDER

Present: Ld. Counsel Shri. Ashish Jha for the Applicant in
IA(IBC)/1462(CHE)2024 and for the Respondent in
Ld. Counsel Ms. Dhanya Dheekshitha for the Respondent in
IA(IBC)/1462(CHE)2024 and for the Applicant in
IA(IBC)/2427(CHE)2023.

File taken up on the mentioning by the Counsels.

Ld. Counsel for the Applicant requests for postponing the date stating that
the arguing Counsel for the Applicant Shri. Devarajan Raman is not available
on 19.07.2024.

He submits that Respondent has already given no objection for the
change of the date.

Recording the above submissions, the date of hearing is postponed from
19.07.2024 to **01.08.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)